

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24-12-2020 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1051/2020
PETITION NUMBER : CP/47/2017
NAME OF THE PETITIONER(S) : S.K. Ganesh
NAME OF THE RESPONDENT(S) : Lyton Power Systems Pvt Ltd & 2 others
UNDER SECTION : 242 (4)

ORDER

Ld. Company Secretary Mr. K.S. Ravichandran for the Applicant and Ld. Counsel Mr. Cibi Vishnu for R1 and R2 are present. Counsel for R3 is also present.

Counter is yet to be filed by the Respondents.

Meanwhile, Counsel for the Applicant states that the company is taking steps for rights issue, thereby shareholding pattern will be drastically affected. Hence, the 1st Respondent is restrained from issuing rights issue and maintain shareholding pattern as on today until further orders.

List the matter on **19.02.2021** for counter, hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs